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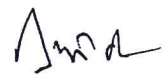
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/6/ (IB)/2018
NAME OF THE PETITIONER(S) : MAICO VENTILATION PVT LTD
NAME OF THE RESPONDENT(S) : ETA ENGINEERING PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	M. Narendran T. Kevin Thomas	Counsel for Respondent	
2)	P. Muthusamy	Counsel for petitioner	

ORDER

Counsel for petitioner/Operational Creditor present. Counsel for respondent present and filed vakalat. He prayed for time to file counter. Time is enlarged at request. Put up on 15.02.2018.

- Sd/-
(S VIJAYARAGHAVAN)
Member(Technical)

- Sd/-
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)